

(2021) 07 AHC CK 0112

Allahabad High Court

Case No: Criminal Miscellaneous Bail Application No. 27725 Of 2020

Irfan And Another

APPELLANT

Vs

State Of U.P.

RESPONDENT

Date of Decision: July 28, 2021

Acts Referred:

- Indian Penal Code, 1860 - Section 147, 148, 149, 307, 302, 504, 506
- Code Of Criminal Procedure, 1973 - Section 82, 83, 156(3), 161, 173, 173(2), 173(6), 173(8), 231, 482

Hon'ble Judges: Saumitra Dayal Singh, J

Bench: Single Bench

Advocate: Raghuvansh Misra, Khalid Mahmood, Sadaful Islam Jafri

Final Decision: Dismissed

Judgement